Shri C. D. Pande : Of the personnel?

Shri Jagjivan Ram : Of the workers employed. If the decision is in favour of the air companies, this amount is likely to be increased by Rs. 25 to 30 lakhs.

Shri Kamath : Is the matter of compensation made a justiciable matter before the Tribunal ?

Shri Jagjivan Ram : I will refer the hon. Member to the Air Corporations Act.

Shri Kamath: Why have you followed a differnt policy ?

Shri T. N. Singh : There are a number of cases that are under reference to the Tribunal, in respect of which no settlement was possible by negotiation. May I know what their total implication is in terms of money ?

Shri Jagjivan Ram : There is only one point before the Tribunal, as I have said, and that is regarding the liability of the companies in respect of the accumulated leave of the employees.

Shri Heda : The hon. Minister has stated that there is only one point in respect of which the amount involved is to the tune of Rs. 20 to Rs. 25 lakhs. Why is it that even though it is now about two years since the airlines have been nationalised, yet the amounts that have been agreed on these lines have not been paid ?

Shri Jagjivan Ram : The hon. Member has not followed the reply that has been given by the hon. Deputy Minister. The amount agreed to is to be paid in two ways. Some portion is to be paid in cash, and the other portion to be paid in bonds. In respect of 5 companies, the cash portion has already been paid, and the bonds are likely to issue very shortly. Regarding the remaining companies some minor adjustments are going on, and as soon as they are settled the cash payments will be made.

होमियोपैथी

*७४. **श्री विभूति मिश्र :** क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या सरकार ने होमियोपैथिक पद्धति के विकास तथा अन्वेषण की कोई योजना बनाई है; और

(ख) यदि हां, तो वह योजना क्या है और कब तक कार्यान्वित की जायेगी ?

स्वास्थ्य उपमंत्री (श्रीमती चन्द्रशेखर) : (क) तथा (ख). कोई खास योजना तो नहीं बनाई गई है । लेकिन एक Advisory Committee स्थापित की गई थी, जिस ने कुछ तजवीजें पेश की हैं । इन पर प्रान्तीय सरकारों के साथ सोच विचार हो रहा है ।

श्री विभूति मिश्र : क्या सरकार को ज्ञात है कि हिन्दुस्तान की गरीब जनता एलोपैथिक दवाइयों के लिए पैसा नहीं दे पाती और उसके लिए एक मात्र होमियोपैथिक दवाइयां ही हैं और इसलिये क्या सरकार इस बारे में कोई अविलम्ब कार्यवाही करेगी ?

वाणिज्य मंत्री (श्री करमरकर) : सोच विचार हो रहा है ।

Mr. Deputy Speaker : This relates to health and not to commerce.

स्वास्थ्य मंत्री (राजकुमारी अमृत कौर) : बात यह है कि गरीब आदमियों को सिर्फ सस्ती चीज ही देनी चाहिये, इस बात से मैं बिल्कुल मुत्तिफिक नहीं हूं । गरीबों को सब से अच्छी चीज देनी चाहिये, लेकिन जहां तक होमियोपैथी का सम्बन्ध है, वहां हम लोग देख रहे हैं कि.....

श्री कामत : सुनाई नहीं दे रहा है ।

राजकुमारी अमृत कौर : आप बातें करते रहते हैं, सुनाई कैसे देगा । मैं ने कहा है कि गरीबों को सस्ती चीज देना कोई ठीक बात नहीं है और मैं उससे मुत्तफिक नहीं हूं । गरीबों को अच्छी से अच्छी दवाइयां देनी चाहियें । जहां तक होमियोपैथी का सवाल है, जैसा कि कहा गया है, एक इंस्टीच्यूशन बंगाल में और एक बम्बई में है । उनको अपग्रेड किया जायेगा और जितना रुपया उन पर खर्च आयेगा, उसके बारे में प्रान्तीय सरकारों के साथ सोच विचार हो रहा है ।

श्री विभूति मिश्र : क्या बंगाल और बम्बई में ही ऐसी संस्थायें खोली गयी हैं या और कहीं भी सरकार खोलना चाहती है ?

राजकुमारी अमृत कौर : देखिये यह नामुमकिन है, कारण ऐसी संस्थायें और जगहों में हैं ही नहीं ।

श्री कामत : क्या मंत्राणी जी अच्छी और सस्ती औषधियों का समन्वय कर सकती हैं या नहीं ?

Mr. Deputy Speaker: The hon. Member ought not to address the Mantraniji. He should address the Chair.

Shri Kamath: I did not address the Mantraniji.

जिस तरह कि "मंत्री महोदय" कहा जाता है उसी तरह मैं "मंत्राणी जी" कहता हूं ।

क्या मंत्राणी जी अच्छी और सस्ती औषधियों का समन्वय कर सकती हैं या नहीं ?

Mr. Deputy Speaker: Can't there be a reconciliation between goodness of quality and cheapness of material?

राजकुमारी अमृत कौर : यह तो साइंटिफिक प्रूफ पर निर्भर करता है ।

श्री धुलेकर : यह किसने तै किया है कि होमियोपैथी खराब है और ऐलोपैथी अच्छी है ? मंत्राणी जी ने कहा कि सस्ती दवा देना ठीक हो सकता है लेकिन वह अच्छी होनी चाहिये । मैं जानना चाहता हूं कि यह किसने तै किया है कि होमियोपैथी खराब है और ऐलोपैथी अच्छी है ?

Mr. Deputy Speaker: It does not arise. The hon. Member has not been following the questions and answers. What was asked was that if homoeopathy is cheap, why is it not given or adopted? The answer of the hon. Minister was that cheapness is not the primary consideration, so far as the poorer sections are concerned ; quality is the consideration. Therefore, that question does not arise.

श्री धुलेकर : मेरे मित्र ने यह सवाल किया था कि ऐलोपैथी चूंकि महंगी है इसलिये होमियोपैथी क्यों नहीं दी जाती । मंत्राणी जी ने यह उत्तर दिया कि हम सस्ती की तरफ नहीं देखते हम तो अच्छी की तरफ देखते हैं मैं जानना चाहता हूं कि यह सवाल किसने तै कर दिया है कि ऐलोपैथी से होमियोपैथी खराब है ।

Mr. Deputy Speaker: The question was this : because homoeopathy is cheaper than allopathy, why dont' you adopt homoeopathy? The answer of the hon. Minister was this : merely because something is cheaper, we are not going to adopt it. It is a question of quality. This does not involve any reflection on homoeopathy or any decision that homoeopathy is worse than allopathy.

Shrimati Sushama Sen: May I know if there is in contemplation such a hospital in Bihar for poor patients. The hon. Minister said that there would be such hospitals only in Madras and Bombay. Why should Bihar and Bengal not have the same facilities?

Rajkumari Amrit Kaur: The simple answer to that is that there is no institution in Bihar which could be upgraded. The one that does exist and is possible to upgrade is in Calcutta, and there is one in Bombay also.

श्री रघुनाथ सिंह : रामकृष्ण मिशन में ऐसा एक इंस्टीट्यशन है । उसके बारे में आपकी क्या राय है ?

Mr. Deputy Speaker: I pass on the next question.

Accident Committees

***75. Shri A. K. Gopalan:** Will the Minister of **Railways** be pleased to state :

(a) whether it is a fact that some "Accident Committees" are functioning in the Loco and Railway Workshops on the Southern Railway ;

(b) if so, when and how these Committees were constituted; and

(c) what are their functions?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No "Accident Committees" as such are functioning on the Southern Railway, but in certain workshops of that Railway "Safety First Committees" are functioning.

(b) The "Safety First Committees" have been in existence in certain workshops of the Southern Railway for quite a number of years and are constituted by the Works Managers.